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(xvii) Handloom Fabrics and Made Ups etc.

(xvii) Cotton textiles.

Confiscated Goods

- 31. DR. LOKESH CHANDRA: Will the Minister Minister of FINANCE be pleased to
- (a) the amount of goods seized by the Customs Department during the year 1978;
- (b) the amount realised by the sale of the confiscated items during the same period; and
- (c) the amount of goods lying undisposed of in the Customs Houses at the end of 1979?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) to <c) During the period January-November, 1979, the value of goods seized by Customs authorities was Ra 36.17* crores. During January September, 1979, sale proceeds realised by the sale of confiscated item! was Rs. 4.53* crores.

to Questions

The total value of seized and confiscated goods in the Customs godowns as on 30th September, 1979 i! reported to be about Rs. 62 crores, ou' of which the goods valued at aboui Rs. 10 crores were ripe for disposal.

Import of palm oil

32. SHRI DHARAMCHAND JAIN: Will the Minister of COMMERCI AND CIVIL SUPPLIES be pleased to state what was the total import ol palm oil, port-wise and country-wise during the year 1979?

THE MINISTER OF COMMERCE, AND MINES STEEL AND CIVIL SUPPLIES (SHRi PRANAB MUKHERJEE) : A statement is attached

Statement

The total imports of all varieties of Palm Oil through State Trading Corporation during 1979

Vame of the Ports.	he						Palm Oil		tBD Palm Oil	RBD Palm Lein	
Bombay						٠.		15,000 MT	33,500 MT	68,300	M
Kandla	•							12,400 MT	19,500 MT	41,000	\mathbf{M}'
Madras	Te:							3,000 MT	12,900 MT	13,700	M
Calcutta	100						~	3,000 MT	4,600 MT		
Vizag		*				*1			-	15,500	M
Total		,						33,400 MT	70,500 MT	1,39,200	M

These imports were mainly made from Malaysia.

The import of Palm Oil was canalised on 2nd December, 1978 so the major quantum of import during 1979 took place through State Trading Corporation. However, some imports were made against licences issued during the pre-canalisation period on account of private prties as also agains REP licences. The information on such imports is being collected and will be laid on the table of the House in due course.

Smuggling of Silver out of India

33. SHRI DHAR \MCHA^D JAIN-WiU the Minister of FINANCE be pleased to state whetner it is a fact that there has been largescale sumg-gling of silver from India during last six months and if so. what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF **FINANCE** (SHRI JAGANNATH PAHADIA): According to the reports received by Government, there have been increasing attempts to smuggle silver out of the country during the last six months. The total quantity of salver seized by the Customs authorities during the

[•]The figures are provisional.